GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4356

TO BE ANSWERED ON THE 19th August, 2025

Purchase of Soybean by NAFED

4356. SHRI OMPRAKASH BHUPALSINH Alias PAVAN RAJENIMBALKAR

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers who had registered for soyabean purchase under NAFED from Osmanabad Lok Sabha Constituency;
- (b) whether NAFED was unable to purchase soyabean from all the registered farmers, and the number of farmers from whom soyabean was purchased by NAFED;
- (c) whether any special machanism has been put in place to compensate the registered farmers for not purchasing soyabean;
- (d) if not, the way by which the Government is likely to compensate the registered farmers;
- (e) the details of steps taken to benefit the farmers and to give maximum MSP of soyabean; and
- (f) the steps being taken by the Government to compensate the difference between market price and MSP to those registered the farmers whose soyabean was not purchased by the NAFED?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) & (b): In Kharif 2024, the National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) registered 65,044 farmers in the Osmanabad Lok Sabha Constituency for Soybean purchase under the Price Support Scheme (PSS). During the procurement period from 15.10.2024 to 06.02.2025, NAFED procured Soyabean from 32,947 farmers. Procurement of Soybean was carried out as per the arrivals from the registered farmers at the designated procurement centres in the constituency during the procurement period.
- (c) to (f): During Kharif 2024-25 season, Government of India had approved the sanction for 14,13,270 MT of Soybean for procurement under PSS in the State of Maharashtra. Out of the sanctioned quantity, NAFED procured 8,35,757 MT and NCCF procured 2,84,257 MT of Soybean in the State from pre-registered farmers. To cover all registered farmers, the designated procurement period of 90 days(from 15.10.2024) was extended twice i.e from 13.1.2025 to 31.1.2025 and thereafter upto 06.02.2025. Under the PSS component, there is no provision to compensate the difference between the market price and MSP to registered farmers whose Soyabean was not purchased.
